



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.05.2024

NOTICE

Please take notice that the matters listed in the Court – IV at 10:30 AM on 02.05.2024 will now be taken up at **02:00 PM (after rising of Court – III assembled at 02:00 PM)** by the re-constituted bench comprising of **Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)** and **Hon'ble Mr. Indevar Pandey, Member (Technical)**.

The earlier notice issued in this regard deemed to be modified accordingly.

By order of Hon'ble Chairperson

-Sd/-
Registrar